

INDUSTRIAL AND POWER PROJECTS IN  
PUNJAB

**837. Prof. D. C. Sharma:** (a) Will the Minister of Commerce and Industry be pleased to state whether any amount has been contributed by the Central Government to Punjab Government within the last five years by way of loan, grant or otherwise for the development of industrial and power projects?

(b) If so, what are those projects and what was the amount contributed?

(c) How much progress has been made by those projects?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) to (c). The information is not readily available. Efforts however are being made to collect the information which will be placed on the Table of the House in due course.

POWER ALCOHOL

**838. Shri B. S. Murthy:** Will the Minister of Commerce and Industry be pleased to state:

(a) the total annual output of power alcohol from molasses other than that from agricultural waste; and

(b) the steps, if any, taken for increase in the output?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**

(a) The Production of power alcohol from molasses during the last three years was:

Year	Production (Million gallons)
1950	4.5
1951	5.8
1952	7.7

(b) (i) Measures are being taken to overcome difficulties in the supply and movement of raw materials.

(ii) Distilleries producing power alcohol are given preference over others in the matter of supplies of molasses.

(iii) The Indian Power Alcohol Act, 1948, is being enforced in as many areas as possible consistent with the availability of mixing depot facilities so as to increase offtake of power alcohol and ensure its consumption as motor fuel.

EXHIBITION IN LONDON

**839. Shrimati Shakuntala:** (a) Will the Minister of Commerce and Industry be pleased to state what principal categories of Indian products are

going to be displayed in the Exhibition in London during the period of the coronation of Queen Elizabeth II?

(b) What is the estimated expenditure to be incurred in arranging this Exhibition?

**The Minister of Commerce (Shri Karmarkar):** (a) A Skeleton Scheme indicating the principal categories of goods to be exhibited in this Exhibition is laid on the Table of the House. [See Appendix VIII, annexure No. 8.]

(b) Rs. 1,42,000 (Rupees one lakh forty-two thousand)

EMPLOYEES IN THE OFFICE OF DEPUTY CONTROLLER OF STATIONERY, CALCUTTA

**840. Shrimati Renu Chakravarty:**

(a) Will the Minister of Works, Housing and Supply be pleased to state the number of the non-Gazetted employees in the office of the Deputy Controller of Stationery, Calcutta, under the Controller of Printing and Stationery?

(b) How many of these are permanent, quasi-permanent and temporary?

(c) How many employees were retrenched from this office between June, 1952 and January, 1953 and how many were recruited during this period?

(d) Is it a fact that recently, employees in this office have been ordered to work overtime?

**The Minister of Works, Housing and Supply (Sardar Swaran Singh):** (a) 853.

(b) Permanent 225, Quasi-Permanent 506, Temporary 122.

(c) Retrenched 111, Recruited 63.

(d) Yes, on a few occasions to clear off arrears.

RE-ORGANISATION OF STATIONERY AND PRINTING DEPARTMENT

**841. Shrimati Renu Chakravarty:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) the names and terms of reference of the committees or bodies appointed by Government to enquire into the question of re-organisation and rationalisation in the Stationery and Printing Department;

(b) the procedure of enquiry made by these and the form in which employees and their union were associated with these enquiries;

(c) the main points of the reports and the main recommendations made by them; and

(d) whether Government intend to invite the opinion of the employees and their union regarding these recommendations before proceeding any further in this matter?

**The Minister of Works, Housing and Supply (Sardar Swaran Singh):** (a) and (c). Two Statements in respect of the Expert Committee on Printing set up in March, 1949 and the Departmental Committee for Stationery and Printing Department set up in August, 1951 are laid on the Table of the House. [Placed in Library. See No. S-28/53.]

(b) Both these Committees collected the information, statistics and data required by them from the Presses and the Central Stationery Office. It was not necessary to associate the employees or the unions with the deliberations of the Committees.

(d) Decisions on a majority of the recommendations have already been reached and are being implemented.

#### COMMUNITY PROJECTS IN TRIPURA

**842. Shri Biren Dutt:** Will the Minister of Planning be pleased to state:

(a) how much money was budgeted for Community Projects in Tripura in the year 1952-53;

(b) how much of that money has been spent and under what heads;

(c) whether Government had held any press conference in connection with the Development Plans or Community Projects;

(d) whether Government have published any of these plans in any local newspaper; and

(e) if so, what the names of those newspapers are?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) Rs. 2.62 lakhs.

(b) Rs. 29,180 up to end of December, 1952.

(i) State and Project Headquarters — Rs. 15,840/-

(ii) Health and Rural Sanitation — Rs. 220/-

29 PSD.

(iii) Communitisations — Rs. 15,120/-

TOTAL Rs. 29,180/-

(c) and (d). No.

(e) Does not arise.

#### NATIONAL BUILDING ORGANISATION

**843. Shri T. S. A. Chettiar:** Will the Minister of Works, Housing and Supply be pleased to state when it is proposed to set up the National Building Organisation for which provision is made in the next year's budget?

**The Minister of Works, Housing and Supply (Sardar Swaran Singh):** As stated in my reply to Question No. 229 on the 20th February, 1953, the National Building Organisation is likely to be established during this financial year. Details relating to its organisation and structure are being finalised.

#### MANGENAPUDI SALT CENTRE

**844. Shri Buchhikotalah:** Will the Minister of Production be pleased to state:

(a) when the Mangenapudi Salt Centre in Madras State was founded;

(b) for how many years this Centre was under the direct control of the Central Government;

(c) when it was handed over to the Andhra Scientific Company on contract basis;

(d) whether the production, at present, is increasing or decreasing; and

(e) how many acres are now under salt production and how many under crops?

**The Minister of Production (Shri K. C. Reddy):** (a) The Mangenapudi Salt Factory was founded in the year 1863.

(b) The factory came under the direct control of the Central Government in 1926 and still continues to be so.

(c) The factory was never handed over to the Andhra Scientific Company on any basis. About 60 acres of land in this factory have, however, been leased to Messrs. National Chemicals Ltd. for a period of 10 years which will expire on the 28th February, 1954.

(d) The production has been on the increase during the last few years.

(e) 280 acres are under salt production and none under any other crop.